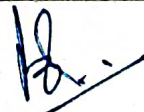


**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF  
CHHATTISGARH, BILASPUR W.E.F 20.09.2023**

<b><u>S.No.</u></b>	<b><u>Name of Hon'ble Judges</u></b>	<b><u>Jurisdiction</u></b>
01.	<p style="text-align: center;"><b><u>Special Bench</u></b> Hon'ble Mr. Justice Naresh Kumar Chandravanshi</p>	<ul style="list-style-type: none"><li>• All Bail Applications under Section 439 Cr.P.C.</li><li>• Appeals under Section 14A of the Scheduled Castes &amp; Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.</li><li>• Criminal Reference (SB)</li><li>• Criminal Revision against Acquittal.</li><li>• Tied up Matters.</li></ul> <p>(At 2:15 PM or after completion of DB-I list whichever is earlier)</p>
02.	<p style="text-align: center;"><b><u>Single Bench-VI</u></b> Hon'ble Mr. Justice Sachin Singh Rajput</p>	<ul style="list-style-type: none"><li>• Miscellaneous Appeal (Motor Vehicle Act) from the year 2017 onwards.</li><li>• Criminal Appeal from the year 2006 onwards.</li><li>• Leave to Appeals.</li><li>• Tied up Matters.</li></ul>
03.	<p style="text-align: center;"><b><u>Single Bench-VIII</u></b> Hon'ble Mr. Justice Sanjay Kumar Jaiswal</p>	<ul style="list-style-type: none"><li>• Acquittal Appeals.</li><li>• Criminal Revision from the year 2016 onwards (except Criminal Revision against Acquittal).</li><li>• Tied Up Matters.</li></ul>

**Note:-** The Roster dated 31.08.2023 w.e.f. 04.09.2023 is modified to the above extent.



**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

16.09.2023

**Copy forwarded for kind information to:-**

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
6.	The Additional Registrar (Judicial)/ Central Filing Section.
7.	The Advocate General, Government of Chhattisgarh, Bilaspur.
8.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
9.	The Secretary, High Court Legal Services Committee, Bilaspur.
10.	The Secretary, High Court Bar Association, Bilaspur.
11.	The Deputy/Assistant Registrars/ Section Officers/ Civil/ Criminal/ Writ/ Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
12.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

  
(K. Vinod Kujur)  
Registrar (Judicial)